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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.93/(MAH)/2015
IA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

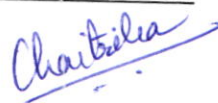
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES:

Aneesha Dutt & Anr.
V/s.

M/s. Dutt Capital Advisors Pvt. Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Chaitrika Patki i/b Vidhii Partners	Adv. for Petitioners	

ORDER

CA 20/2017 in TCP No. 93/397-398/NCLT/MB/MAH/2015

At request of the Applicant's Counsel, list this matter on 06.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)